

**ORISSA HIGH COURT****FILING REPORT AS ON :20/03/2020**

<b>SL</b>	<b>FILING NO</b>	<b>NAME OF PETNR./APPEL</b>	<b>COUNSEL FOR PETNR./APPEL</b>	<b>PS CASE/LOWER COURT CASE/DISTRICT</b>
1	BLAPL/0002581/2020	BISWARANJAN MOHANTY VS STATE OF ODISHA	SUBASH CHANDRA MOHANTY VS	JATNI P.S. /76 /2020 () //
2	BLAPL/0002582/2020	TARAMANI SAHOO @ TARA VS STATE OF ODISHA	ARIJEET MISHRA VS	JAJPUR ROAD /57 /2020 () //
3	BLAPL/0002583/2020	BALARAM MALLICK VS STATE OF ODISHA	SUBASH CHANDRA PANDA VS	K.NUAGOAN /01 /2020 () //
4	BLAPL/0002584/2020	KRUPASINDHU SAHOO VS STATE OF ODISHA	BHABANI SHANKAR SAHOO VS	DHUSURI /140 /2019 () //
5	BLAPL/0002585/2020	MANTU SATNAMI VS STATE OF ODISHA	T.R.MEHER VS	SOHELLA /167 /2019 () //
6	BLAPL/0002586/2020	PRIYABRATA DAS @ BUBU VS STATE OF ODISHA	SAROJ KUMAR DASH VS	KHURDA P.S. /72 /2020 () //
7	BLAPL/0002587/2020	ARJUNA SENAPATI @ MINA VS STATE OF ODISHA	ARIJEET MISHRA VS	CHHENDIPADA /70 /2020 () //
8	BLAPL/0002588/2020	BANTHU @ SAPAN KUMAR MISHRA VS STATE OF ODISHA	SURYAKANTA DWIBEDI VS	RAIBANIA /86 /2019 () //
9	BLAPL/0002589/2020	BABULU SAHOO @ PILLA @ BABLU SAHU VS STATE OF ODISHA	BIRAJA PRASANNA DAS VS	RAYAGADA TOWN /373 /2019 () //
10	BLAPL/0002590/2020	GAGAN CHANDRA SAMAL VS STATE OF ODISHA	AJAYA KUMAR MOHARANA VS	MALGODOWN /42 /2020 () //
11	BLAPL/0002591/2020	GOPAL PRASAD NAYAK @ GOPALI VS STATE OF ODISHA	KARUNAKAR GAYA VS	RAMACHANDAPUR /34 /2020 () //

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12	BLAPL/0002592/2020	PRAKASH MALLIK VS STATE OF ODISHA	SURESH KUMAR JENA VS	BINJHARPUR /166 /2014 () //
13	BLAPL/0002593/2020	GHASIRAM MAJHI VS STATE OF ODISHA	DIGAMBAR SETHI VS	ANDIRAKANCHA /17 /2019 () //
14	BLAPL/0002594/2020	SWADHIN KUMAR SAHU VS STATE OF ODISHA	DIGAMBAR SETHI VS	KASHIPUR /24 /2020 () //
15	BLAPL/0002595/2020	RAMACHANDRA BEHERA VS STATE OF ODISHA	SAMVIT MOHANTY VS	TIRTOL /243 /2019 () //
16	BLAPL/0002596/2020	GYANARANJAN BEHERA VS STATE OF ODISHA	RAJESH KUMAR MAHAPATRA VS	HANDAPA /08 /2020 () //
17	BLAPL/0002597/2020	JITENDRA BEHERA @ MUNA BEHERA VS STATE OF ODISHA	S.MOHANTY VS	JATNI P.S. /76 /2020 () //
18	BLAPL/0002598/2020	ABINASH DASH VS STATE OF ODISHA	ANIRUDHA DAS VS	BINJHARPUR /131 /2019 () //
19	BLAPL/0002599/2020	SUKUTA @ RAMAKANTA BEHERA VS STATE OF ODISHA	SAMVIT MOHANTY VS	TIRTOL /243 /2019 () //
20	BLAPL/0002600/2020	CHANDRA SEKHAR NAYAK VS STATE OF ODISHA	JAGANNATH KAMILA VS	SECTOR-7 /139 /2019 () //
21	BLAPL/0002601/2020	BHOLA SAHOO @ BHOLA SAHU @ BHALA SAHU VS STATE OF ODISHA	RAJENDRA N.ROUT VS	MAHILA PS,SEC-3,ROURKELA /31 /2019 () //
22	BLAPL/0002602/2020	NILAKANTHA ROUTARAY VS STATE OF ODISHA	U.C.MISHRA VS	KHANDAGIRI P.S. /8 /2020 () //
23	BLAPL/0002603/2020	RIKU SAHU	AKASH BHUYAN	BIJEPUR /191 /2019

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		VS	VS	()
		STATE OF ODISHA		//
24	BLAPL/0002604/2020	AJAY @ AJAY KUMAR PATASANI	JYOTIRMAYE SAHOO	KANAS /149 /2019
		VS	VS	()
		STATE OF ODISHA		//
25	BLAPL/0002605/2020	SUMANTA DIGAL	A.K.SAHOO	RAIKIA /24 /2019
		VS	VS	()
		STATE OF ODISHA		//
26	BLAPL/0002606/2020	SK.RAJA	KASHINATH PATTNAIK	PARADEEP LOCK /143 /2019
		VS	VS	()
		STATE OF ODISHA		//
27	BLAPL/0002607/2020	MOHAMMAD ARIF	BIBHU PRASAD TRIPATHY	/ /0
		VS	VS	()
		GOVT OF INDIA		//
28	BLAPL/0002608/2020	RABINARAYAN SATAPATHY	RAMANI KANTA PATTANAIAK	CHANDAKA P.S. /142 /2019
		VS	VS	()
		STATE OF ODISHA		//
29	BLAPL/0002609/2020	BIBASCHA MALLICK	A.K.SAHOO	PHULBANI SADAR /18 /2019
		VS	VS	()
		STATE OF ODISHA		//
30	BLAPL/0002610/2020	RAJU YADAV @ BUTI	ABHILASH MISHRA	JONK /221 /2019
		VS	VS	()
		STATE OF ODISHA		//
31	BLAPL/0002611/2020	SURENDRA BARIK	R.N.MOHANTY	KHURDA P.S. /420 /2019
		VS	VS	()
		STATE OF ODISHA		//
32	BLAPL/0002612/2020	PANCHANAN PADHI	JITENDRA SAMANTARAY	SPL.TASK FORCE /07 /2020
		VS	VS	()
		STATE OF ODISHA		//
33	BLAPL/0002613/2020	KRUSHNA CHANDRA SWAIN @ KRUSHNA	S.K.BHANJADEO	KABISURYANAGAR (KODALA) /148 /2016
		VS	VS	()
		STATE OF ODISHA		//
34	BLAPL/0002614/2020	DAYANIDHI GONDA @ KHAIRU @ KHURA	B.R.TRIPATHY	KOSAGUMUDA /84 /2019
		VS	VS	()

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35	BLAPL/0002615/2020	STATE OF ODISHA LOKNATH @ LULU SAHU VS	BIJAYA KUMAR RAGADA VS	// BELPAHAR /96 /2019 ()
36	BLAPL/0002616/2020	STATE OF ODISHA SAMBHUNATH @ SOMANATH SAHU VS	S.K.BHANJADEO VS	// REMUNA /167 /2019 ()
37	CMAPL/0000193/2020	STATE OF ODISHA TULARAM MEHER VS	SAMIR KUMAR MISHRA VS	// // ()
38	CMP/0000323/2020	COMMISSIONER CUM SECY. TO GOVT. KIRTI RANJAN MOHANTY VS	DROUPADI MOHANTY VS	// // ()
39	CMP/0000324/2020	ALOK RANJAN MOHANTY RABIN KUMAR LAL VS	LALATENDU JENA VS	// // CIVIL JUDGE (JR.DIV.),CHANDABALI(Bhadrak *) CS/0000012/2015
40	CMP/0000325/2020	PRAKASH BARIK BABITA PATEL VS	PABITRA KUMAR NAYAK VS	// // ()
41	CMP/0000326/2020	BABULI KISAN LINGARAJ SAHOO VS	ASHOK KU MOHAPATRA 1 VS	// // ()
42	CMP/0000327/2020	PRAFULLA KUMAR SAHOO SARAT MAHABHOI VS	SIDHESWAR RATH VS	// // ()
43	CMP/0000328/2020	STATE OF ODISHA ANNAPURNA SATPATHY VS	BIBEKANANDA BHUYAN VS	// // ()
44	CMP/0000329/2020	DEBA DUTTA RATHA RABINDRA @ TRAILOKYA PANDA VS	S.K.NAYAK 2 VS	// // ()
45	CMP/0000330/2020	ANAM CHARAN DIKHIT M/S. BABAMANI AGENCY, KUJANG VS	KISHORE KUMAR JENA VS	// // ()
		SMV B EVERAGES PVT. LTD.		//

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46	CONTC/0001240/2020	PRASAN KUMAR PANDA VS BIRANCHI NARAYAN MOHANTY	BANABIHARI RAY VS	// 0 //
47	CONTC/0001241/2020	MANORANJAN DAS VS KALI PRASANNA BEHERA	adv VS	// 0 //
48	CONTC/0001242/2020	GIRISH CHANDRA DAS VS SASWAT MISHRA	ADV VS	// 0 //
49	CONTC/0001243/2020	SURESH CH.SAHOO VS SURENDRA KUMAR	ADV VS	// 0 //
50	CONTC/0001244/2020	SAROJINI BARDHAN VS PADMAJA DAS	ADV VS	// 0 //
51	CONTC/0001245/2020	PURUSOTTAM SWAIN VS PRAMOD KUMAR SARANGI	ADV VS	// 0 //
52	CONTC/0001246/2020	MRS.SUSMITA PANI VS S.K.CHOPDAR	RUPESH KUMAR KANUNGO VS	// 0 //
53	CONTC/0001247/2020	BASANTI BISWAL VS JAYADEEP CHAKRAVARTHY	ADV VS	// 0 //
54	CONTC/0001248/2020	RAJIB LOCHAN BISWAL VS SJT.K.SUDARSHAN CHAKRABORTY	ADV VS	// 0 //
55	CONTC/0001249/2020	TRINATH PRADHAN VS SECRETARY TO GOVT.	ADV VS	// 0 //
56	CONTC/0001250/2020	MAYADHAR NAYAK @ MAYADHAR NAIK VS SANTOSH KUMAR JOSHI	ADV VS	// 0 //
57	CONTC/0001251/2020	BHRAMARBAR SWAIN	ADV	//

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		VS	VS	0
		CHITHRA ARUMUGAM		//
58	CONTC/0001252/2020	MANOJ KUMAR CHOUDHURY	ADV	//
		VS	VS	0
		SOURAV GARG		//
59	CONTC/0001253/2020	SABITA KUMARI DEBI	ADV	//
		VS	VS	0
		CHITRA ARUMUGAM		//
60	CONTC/0001254/2020	DOLAMANI SAHU	ADV	//
		VS	VS	0
		KRUTIBASA RAUT		//
61	CONTC/0001255/2020	MOHAN KANHAR	ADV	//
		VS	VS	0
		ASIT TRIPATHY		//
62	CONTC/0001256/2020	ALEXANADAR SINGH	ADV	//
		VS	VS	0
		SOMYA MISHRA		//
63	CONTC/0001257/2020	MAHESWAR ROUT	M.PRATAP@PRATAP KUMAR MOHAPATRA	//
		VS	VS	0
		M.MUTHUKUMAR		//
64	CONTC/0001258/2020	MAYURLAL BHOI	ADV	//
		VS	VS	0
		CHITRA ARUMUGAM		//
65	CONTC/0001259/2020	DAMBARUDHAR MUND	ADV	//
		VS	VS	0
		CHITRA ARUMUGAM		//
66	CONTC/0001260/2020	LINGARAJ CHOUDHURY	ADV	//
		VS	VS	0
		STATE OF ODISHA		//
67	CONTC/0001261/2020	SAMBHU PRASAD SAMANT	ADV	//
		VS	VS	0
		STATE OF ODISHA		//
68	CONTC/0001262/2020	SATRUGHNA GARANAYAK	ADV	//
		VS	VS	0

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69	CONTC/0001263/2020	CHITHRA ARUMUGAM DEBENDRA ROUT VS	ADV VS	// // ()
70	CONTC/0001264/2020	SURENDRA KUMAR DEBABRATA PATRA VS	ADV VS	// // ()
71	CONTC/0001265/2020	CHITHRA ARUMUGAM CHANDRIKA BEHERA VS	ADV VS	// // ()
72	CONTC/0001266/2020	SANJEEV PANDA MANAGING COMMITTEE OF BAGBAR HIGH SCHOOL VS	ADV VS	// // ()
73	CONTC/0001267/2020	CHITHRA ARUMUGAM ISWAR CHANDRA SETHY VS	ADV VS	// // ()
74	CRLA/0000241/2020	PRADIPTA KUMAR MOHAPATRA SANDIA SINGH VS	SARBESWAR BEHERA VS	// //0 ()
75	CRLA/0000242/2020	STATE OF ODISHA DIPU @ DEEPAK PRADHAN VS	H.N.MOHAPATRA VS	// CHANDANPUR /92 /2019 ()
76	CRLA/0000243/2020	STATE OF ODISHA RAGHABA BISOYI VS	S.S.RAY-2 VS	// GANGAPUR (ASKA) /151 /2017 ()
77	CRLA/0000244/2020	STATE OF ODISHA BANESWAR PRADHAN VS	A.K.SAHOO VS	// //0 ()
78	CRLLP/0000012/2020	STATE OF ODISHA(VIG.) STATE OF ODISHA VS	ADDL.GOV.T.ADVOCATE VS	// // ()
79	CRLMC/0000929/2020	BADAL NAYAK APARAJITA PATTNAIK VS	BIRAJA PRASANNA SATAPATHY VS	// //0 ()
		STATE OF ODISHA		//

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80	CRLMC/0000930/2020	BAHAN BHUYAN VS STATE OF ODISHA	S.K.MOHANTY VS	KABISURYANAGAR (KODALA) /77 /2017 () //
81	CRLMC/0000931/2020	KUMARI PATRA VS SURESWARI BISI	SATYA NARAYAN MISHRA-4 VS	/ /0 () //
82	CRLMC/0000932/2020	DWARIKA NATH VS STATE OF ODISHA	JAYADEBA BEHERA VS	/190 /2015 () //
83	CRLMC/0000933/2020	MOGULI@SANDEEP KUMAR SAHU VS STATE OF ODISHA	TAPAS KUMAR ACHARYA VS	SURADA /93 /2006 () //
84	CRLMC/0000934/2020	SRINIBASH BHOI VS STATE OF ODISHA	S.K.BHANJADEO VS	KHURDA P.S. /278 /2009 () //
85	CRLMC/0000935/2020	RAJENDRA PRADHAN VS STATE OF ODISHA	B.S.PANIGRAHI VS	BHUBANESWAR VIGILANCE /47 /2005 () //
86	CRLMC/0000936/2020	RAJENDRA PRADHAN VS STATE OF ODISHA	B.S.PANIGRAHI VS	BHUBANESWAR VIGILANCE /45 /2005 () //
87	CRLMP/0000454/2020	SWASTIDA SATPATHY VS ANANTA CHARAN BEHERA		/ /0 () //
88	CRLMP/0000455/2020	CHAIRMAN, BISWA VS STATE OF ORISSA	ASHIS KUMAR MISHRA VS	/ /0 () //
89	CRLMP/0000456/2020	CHAIRMAN, BISWA VS STATE OF ORISSA	ASHIS KUMAR MISHRA VS	/ /0 () //
90	CRLMP/0000457/2020	CHAIRMAN, BISWA VS STATE OF ORISSA	ASHIS KUMAR MISHRA VS	/ /0 () //
91	CRLMP/0000458/2020	MANORAMA RANA	SAMVIT MOHANTY	/ /0



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		VS	VS	()
		STATE OF ORISSA		//
92	CRLMP/0000459/2020	SRIRAM LIFE INSURANCE CO LTD	DURGA PRASAD DHAL	//0
		VS	VS	()
		STATE OF ORISSA		//
93	CRLMP/0000460/2020	SRIRAM LIFE INSURANCE CO LTD	DURGA PRASAD DHAL	//0
		VS	VS	()
		STATE OF ORISSA		//
94	CRLREV/0000228/2020	SK. HASIM	SAROJ KUMAR SWAIN	DHARMASALA /502 /2019
		VS	VS	()
		STATE OF ODISHA		//
95	CRLREV/0000229/2020	TANKADHARA MISHRA	MANOJ BIHARI DAS	//0
		VS	VS	()
		REPUBLIC OF INDIA		//
96	CRLREV/0000230/2020	SUDESH KARKARIA	B.R.TRIPATHY	CHANDILI /70 /2019
		VS	VS	()
		STATE OF ODISHA		//
97	FAO/0000446/2020	MANAGING COMMITTEE OF DURYODHAN BIKRAM JENA	BIKRAM JENA	//
		VS	VS	()
		STATE OF ODISHA		//
98	FAO/0000447/2020	TIKE MAJHI	DEEPALI MOHAPATRA	//
		VS	VS	()
		UNION OF INDIA		//
99	FAO/0000448/2020	UNION OF INDIA	A.N.RAY	//
		VS	VS	()
		KABI PRADHAN		//
100	FAO/0000449/2020	UNION OF INDIA	A.N.RAY	//
		VS	VS	()
		PRATIMA BADATYA		//
101	FAO/0000450/2020	SUPRAVA SAHOO	DHANANJAYA MUND	//
		VS	VS	()
		UNION OF INDIA		//
102	FAO/0000451/2020	MAMATA MANDAL	DHANANJAYA MUND	//
		VS	VS	()

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		UNION OF INDIA		//
103	MACA/0000247/2020	NEW INDIA ASSURANCE CO. LTD.	PRASANTA KUMAR MISHRA (1)	//
		VS	VS	0
		NRUSINGH @ NRUSINHA CHARAN ROUT		//
104	MACA/0000248/2020	MANAGER (LEGAL), M/S. NEW INDIA ASSURANCE CO.	ANIL K. BEHARI DAS	//
		VS	VS	0
		PRADUMNA KU.SWAIN		//
105	MACA/0000249/2020	THE LEGAL MANAGER, T.P.CELL, M/S. THE NEW INDIA ASSURANCE CO. LTD.	ANIL K. BEHARI DAS	//
		VS	VS	0
		SRIKANTH PATRO		//
106	MACA/0000250/2020	NEERU @ NEETU SHUKLA	BINAYAK PRASAD MOHANTY	//
		VS	VS	0
		AJIT SINGH		//
107	MACA/0000251/2020	RABINDRA NATH BARAL	BINAYAK PRASAD MOHANTY	//
		VS	VS	0
		HEMANTA KU.MOHAPATRA		//
108	MATA/0000053/2020	SIMA SWAIN	J.K.MISHRA 2	//
		VS	VS	0
		JAGANNATH PATRA		//
109	MATA/0000054/2020	BIBHUTI BHUSAN ROUT	DEEPALI MOHAPATRA	//
		VS	VS	0
		SASMITA NAYAK		//
110	RPFAM/0000091/2020	DEBAJYOTI JENA	B.B.SWAIN	//
		VS	VS	0
		NIRANJAN JENA		//
111	RPFAM/0000092/2020	MANAS RANJAN SETHY @ MANAS CHANDRA SETHY	DEBIPRASAD DASH	//
		VS	VS	0
		SHANTILATA SETHY		//
112	RSA/0000111/2020	RAMA CH. SAHOO	A.C.MOHAPATRA	//
		VS	VS	0
		PRAFULLA KU.ACHARYA		//
113	RSA/0000112/2020	SIDDHESWAR SAHU	N.SAHANI	//
		VS	VS	0
		BRUNDABAN MAHALA		//

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114	RVWPET/0000205/2020	ABANI RANJAN PATTNAIK VS STATE OF ODISHA	GAUTAM KUMAR ACHARYA VS	// 0 //
115	RVWPET/0000206/2020	SANGHAMITRA SAHU VS SANTILATA RATH	ADV. VS	// 0 //
116	RVWPET/0000207/2020	M/S.TATA PROJECTS LTD VS STATE OF ORISSA	SATYAJIT MOHANTY VS	// 0 //
117	RVWPET/0000208/2020	M/S.TATA PROJECTS LTD VS STATE OF ORISSA	SATYAJIT MOHANTY VS	// 0 //
118	RVWPET/0000209/2020	PURNA CHANDRA MANDHATA VS MANA MOHAN UDAYASING	N.K.RATH VS	// 0 //
119	RVWPET/0000210/2020	STATE OF ODISHA VS PRASANT KU.MOHANTY	SR.S.C. (S AND ME) VS	// 0 //
120	RVWPET/0000211/2020	STATE OF ODISHA VS SURENDRA SAMANTARAY	SR.S.C. (S AND ME) VS	// 0 //
121	TRP(C)/0000099/2020	PURNIMA SETHI VS KSHITISH KUMAR SETHI	RAGHUNATH DAS MOHAPATRA VS	// 0 //
122	WA/0000208/2020	BINATA PANDA VS STATE OF ODISHA	JITENDRA KUMAR DIGAL VS	// 0 //
123	WA/0000209/2020	DR.ALIVA PATTNAIK VS SAMBALPUR UNIVERSITY	SANJAY KUMAR PATTANAIAK VS	// 0 //
124	WA/0000210/2020	RAJESH KU.GADODIA VS O.F.D.C.	SIBANANDA DAS VS	// 0 //
125	WA/0000211/2020	NIRUPAMA PANIGRAHI	ADV.	//

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		VS	VS	0
126	WP(C)/0010691/2020	STATE OF ODISHA PRAHALLAD BARIK	SRIKAR KUMAR RATH	//
		VS	VS	0
127	WP(C)/0010692/2020	STATE OF ODISHA BHABANI SHANKAR JENA	DEEPAK KUMAR MOHAPATRA	//
		VS	VS	0
128	WP(C)/0010693/2020	STATE OF ODISHA KANCHANBALA MOHARANA	DEEPAK KUMAR MOHAPATRA	//
		VS	VS	0
129	WP(C)/0010694/2020	STATE OF ODISHA UMAKANTA GHADAI	BANABIHARI RAY	//
		VS	VS	0
130	WP(C)/0010695/2020	STATE OF ODISHA PHAKIR MOHAN NAIK	BISWAJIT NAYAK	//
		VS	VS	0
131	WP(C)/0010696/2020	STATE OF ORISSA KAMALA DEHURI	MANOJ OJHA	//
		VS	VS	0
132	WP(C)/0010697/2020	STATE OF ORISSA LAXMIDHAR ROUT	ARUN KUMAR ACHARYA	//
		VS	VS	0
133	WP(C)/0010698/2020	STATE OF ODISHA PRAFULLA KUMAR ROUT	ARUN KUMAR ACHARYA	//
		VS	VS	0
134	WP(C)/0010699/2020	STATE OF ODISHA PRAMOD KUMAR PRADHAN	ARUN KUMAR ACHARYA	//
		VS	VS	0
135	WP(C)/0010700/2020	STATE OF ODISHA ASHOK KUMAR SAHOO	ARUN KUMAR ACHARYA	//
		VS	VS	0
136	WP(C)/0010701/2020	STATE OF ODISHA JAYANTI PRADHAN	NIRANJAN LENKA	//
		VS	VS	0

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137	WP(C)/0010702/2020	STATE OF ORISSA BASANTA KUMAR SARANGI VS	ARUN KUMAR ACHARYA VS	// // 0
138	WP(C)/0010703/2020	STATE OF ODISHA M/S.PARADEEP PHOSPHATES LTD. VS	PAMI RATH VS	// // 0
139	WP(C)/0010704/2020	ASST.COMMISSIONER, CGST AND CENTRAL KIRTAN PRUSTY VS	EXCISE, CUTTACK ARUN KUMAR ACHARYA VS	// // 0
140	WP(C)/0010705/2020	STATE OF ODISHA KEDAR SWAIN VS	ARUN KUMAR ACHARYA VS	// // 0
141	WP(C)/0010706/2020	STATE OF ODISHA SUDHAKAR TRIPATHY VS	DURGESH NARAYAN RATH VS	// // 0
142	WP(C)/0010707/2020	STATE OF ODISHA LADU KISHOR MAHAPATRA VS	ARUN KUMAR ACHARYA VS	// // 0
143	WP(C)/0010708/2020	STATE OF ODISHA HAREKRUSHNA BEHERA VS	DURGESH NARAYAN RATH VS	// // 0
144	WP(C)/0010709/2020	STATE OF ODISHA PRAFULLA NAYAK VS	BHAGABAN BEHERA VS	// // 0
145	WP(C)/0010710/2020	STATE OF ODISHA BABAJI CHARAN OJHA VS	DURGESH NARAYAN RATH VS	// // 0
146	WP(C)/0010711/2020	STATE OF ODISHA SANJU BHOI VS	SUBASH CHANDRA PUSPALAKA VS	// // 0
147	WP(C)/0010712/2020	THE STATE OF ODISHA PRADIPTA SAMANTARAY VS	DURGESH NARAYAN RATH VS	// // 0
		STATE OF ODISHA		//

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148	WP(C)/0010713/2020	SUJATA BISHOYE VS STATE OF ODISHA	GOPAL KRISHNA NAYAK VS	// 0 //
149	WP(C)/0010714/2020	PRABHU PRASAD SAHOO VS STATE OF ODISHA	JITENDRA KUMAR DIGAL VS	// 0 //
150	WP(C)/0010715/2020	RAJENDRA KUMAR ROUT VS UNION OF INDIA	SAMEER KUMAR DAS VS	// 0 //
151	WP(C)/0010716/2020	PRAVAT KUMAR BARIK VS STATE OF ODISHA	JITENDRA KUMAR DIGAL VS	// 0 //
152	WP(C)/0010717/2020	NABA KISHOR BANIA VS STATE OF ODISHA	SAMEER KUMAR DAS VS	// 0 //
153	WP(C)/0010718/2020	BISWARANJAN BEHERA VS STATE OF ODISHA	JITENDRA KUMAR DIGAL VS	// 0 //
154	WP(C)/0010719/2020	BINOD KUMAR DAS VS THE TAHASILDAR MAHANGA	KALPATARU ROUT VS	// 0 //
155	WP(C)/0010720/2020	BHAGIRATHI MANDAL VS STATE OF ODISHA	JITENDRA KUMAR DIGAL VS	// 0 //
156	WP(C)/0010721/2020	PRAMILA BEHERA VS STATE OF ODISHA	JITENDRA KUMAR DIGAL VS	// 0 //
157	WP(C)/0010722/2020	BHOLANATH SETHI VS STATE OF ODISHA	PRASANTA KUMAR DAS VS	// 0 //
158	WP(C)/0010723/2020	PRASANTA KUMAR NAYAK VS STATE DISASTER MITIGATION AUTH	JITENDRA KUMAR DIGAL VS	// 0 //
159	WP(C)/0010724/2020	DR.NANDITA RAY	DURGESH NARAYAN RATH	//

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		VS	VS	0
		STATE OF ODISHA		//
160	WP(C)/0010725/2020	SANJITA RANI DAS	JITENDRA KUMAR DIGAL	//
		VS	VS	0
		STATE OF ODISHA		//
161	WP(C)/0010726/2020	DAYANIDHI DASH	JITENDRA KUMAR DIGAL	//
		VS	VS	0
		STATE OF ODISHA		//
162	WP(C)/0010727/2020	HARAPRASAD BALABANTRAY	PRAKASH.K.MISHRA	//
		VS	VS	0
		STATE OF ODISHA		//
163	WP(C)/0010728/2020	SUBASH CHANDRA SETHY	JITENDRA KUMAR DIGAL	//
		VS	VS	0
		STATE OF ODISHA		//
164	WP(C)/0010729/2020	SANJIT KUMAR SAHOO	JITENDRA KUMAR DIGAL	//
		VS	VS	0
		STATE OF ODISHA		//
165	WP(C)/0010730/2020	BIRABIKRAM UTTARAKABAT	PRAKASH.K.MISHRA	//
		VS	VS	0
		STATE OF ODISHA		//
166	WP(C)/0010731/2020	SK.KALAMUDDIN	JITENDRA KUMAR DIGAL	//
		VS	VS	0
		STATE OF ODISHA		//
167	WP(C)/0010732/2020	SHAIKH YASIR ARFAT	JITENDRA KUMAR DIGAL	//
		VS	VS	0
		STATE OF ODISHA		//
168	WP(C)/0010733/2020	BINOD KUMAR SAHOO	PIYUSH KUMAR MISHRA	//
		VS	VS	0
		STATE OF ODISHA		//
169	WP(C)/0010734/2020	JAYARAM THATOI	JITENDRA KUMAR DIGAL	//
		VS	VS	0
		STATE OF ODISHA		//
170	WP(C)/0010735/2020	BISUDHA KUMAR SAHOO	JITENDRA KUMAR DIGAL	//
		VS	VS	0

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171	WP(C)/0010736/2020	STATE OF ODISHA GANGADHARA SAHOO VS	ARUN KUMAR ACHARYA VS	// // 0
172	WP(C)/0010737/2020	STATE OF ODISHA SATYABRATA DASH VS	JITENDRA KUMAR DIGAL VS	// // 0
173	WP(C)/0010738/2020	STATE OF ODISHA KARUNAKAR BEHERA VS	JITENDRA KUMAR DIGAL VS	// // 0
174	WP(C)/0010739/2020	STATE OF ODISHA ARJUN PRADHAN VS	ARUN KUMAR ACHARYA VS	// // 0
175	WP(C)/0010740/2020	STATE OF ODISHA RAMESH CHANDRA BARIK VS	JITENDRA KUMAR DIGAL VS	// // 0
176	WP(C)/0010741/2020	STATE OF ODISHA AHALYA MOHALIK VS	JITENDRA KUMAR DIGAL VS	// // 0
177	WP(C)/0010742/2020	STATE OF ODISHA GOBINDA CHANDRA SAHOO VS	ARUN KUMAR ACHARYA VS	// // 0
178	WP(C)/0010743/2020	STATE OF ODISHA SOUDAMINI MISHRA VS	JITENDRA KUMAR DIGAL VS	// // 0
179	WP(C)/0010744/2020	STATE OF ODISHA PRAFULLA KUMAR SAHOO VS	ARUN KUMAR ACHARYA VS	// // 0
180	WP(C)/0010745/2020	STATE OF ODISHA. KAMALESWAR PATRA VS	ARUN KUMAR ACHARYA VS	// // 0
181	WP(C)/0010746/2020	STATE OF ODISHA RATNAKAR BEHERA VS STATE OF ODISHA	JITENDRA KUMAR DIGAL VS	// // 0 //



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182	WP(C)/0010747/2020	PRAVAKAR NATH VS STATE OF ODISHA	JITENDRA KUMAR DIGAL VS	// 0 //
183	WP(C)/0010748/2020	JUGAL KISHORE NAYAK VS STATE OF ODISHA	ARUN KUMAR ACHARYA VS	// 0 //
184	WP(C)/0010749/2020	JANMEJAYA NAYAK VS STATE OF ODISHA	JITENDRA KUMAR DIGAL VS	// 0 //
185	WP(C)/0010750/2020	BONUS BISWAL VS STATE OF ODISHA	JITENDRA KUMAR DIGAL VS	// 0 //
186	WP(C)/0010751/2020	RABINARAYAN DASH VS STATE OF ODISHA	ARUN KUMAR ACHARYA VS	// 0 //
187	WP(C)/0010752/2020	LAKHAHIRA BEHERA VS STATE OF ODISHA	JITENDRA KUMAR DIGAL VS	// 0 //
188	WP(C)/0010753/2020	AJAY KUMAR BHATTACHARYA VS STATE OF ODISHA	JITENDRA KUMAR DIGAL VS	// 0 //
189	WP(C)/0010754/2020	GOBINDA CHANDRA NAYAK VS STATE OF ODISHA	ARUN KUMAR ACHARYA VS	// 0 //
190	WP(C)/0010755/2020	SK.MOJAFFAR ALLI VS STATE OF ODISHA	JITENDRA KUMAR DIGAL VS	// 0 //
191	WP(C)/0010756/2020	DIBAKARA PATRA VS STATE OF ODISHA	ARUN KUMAR ACHARYA VS	// 0 //
192	WP(C)/0010757/2020	SADANANDA MOHAPATRA VS STATE OF ODISHA	JITENDRA KUMAR DIGAL VS	// 0 //
193	WP(C)/0010758/2020	MANAS KUMAR BARIK	JITENDRA KUMAR DIGAL	//

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		VS	VS	0
		STATE OF ODISHA		//
194	WP(C)/0010759/2020	SANDIP KUMAR ROUT	JITENDRA KUMAR DIGAL	//
		VS	VS	0
		STATE OF ODISHA		//
195	WP(C)/0010760/2020	SURESH CHANDRA SAHU	ARUN KUMAR PATRA	//
		VS	VS	0
		STATE OF ODISHA		//
196	WP(C)/0010761/2020	MANAS KUMAR MOHARANA	JITENDRA KUMAR DIGAL	//
		VS	VS	0
		STATE OF ODISHA		//
197	WP(C)/0010762/2020	GITANJALI SAHOO	ARUN KUMAR PATRA	//
		VS	VS	0
		STATE OF ODISHA		//
198	WP(C)/0010763/2020	SUSIL KUMAR SAHU	ARUN KUMAR PATRA	//
		VS	VS	0
		STATE OF ODISHA		//
199	WP(C)/0010764/2020	RAJKISHORE BARIK	DEBENDRA KUMAR SAHOO..1	//
		VS	VS	0
		STATE OF ODISHA		//
200	WP(C)/0010765/2020	SUBANA PRADHAN	DAYANIDHI MOHANTY	//
		VS	VS	0
		BRANCH MANAGEWR INDIAN BANK		//
201	WP(C)/0010766/2020	KASINATH MOHAPATRA	MANORANJAN PADHI	//
		VS	VS	0
		STATE OF ODISHA		//
202	WP(C)/0010767/2020	PRADEEP KUMAR SAMAL	S.P.SAHOO	//
		VS	VS	0
		STATE OF ODISHA		//
203	WP(C)/0010768/2020	HEMANTA KUMAR PANDA	PRAFULLA KU.RATH	//
		VS	VS	0
		STATE OF ODISHA		//
204	WP(C)/0010769/2020	MEENA PATRA	MOHENDRA KUMAR MOHAPATRO	//
		VS	VS	0

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205	WP(C)/0010770/2020	STATE OF ODISHA RADHAKANTA DAS VS	CHITTARANJAN PATTNAIK VS	// // 0
206	WP(C)/0010771/2020	STATE OF ODISHA BINOD BIHARI BEHERA VS	BIJAYA KUMAR PARIDA..2 VS	// // 0
207	WP(C)/0010772/2020	THE COLLECTOR ANGUL CHINMAYA KUMAR SINHA VS	BIGYAN KUMAR SHARMA VS	// // 0
208	WP(C)/0010773/2020	STATE OF ODISHA UNION OF INDIA VS	ANUP KUMAR BOSE VS	// // 0
209	WP(C)/0010774/2020	TRILOCHAN BARIK CHAITANYA SUBUDHI VS	DHULIRAM PATTNAIK VS	// // 0
210	WP(C)/0010775/2020	STATE OF ODISHA BRAJA BIHARI SWAIN VS	DHULIRAM PATTNAIK VS	// // 0
211	WP(C)/0010776/2020	STATE OF ODISHA BENUDHAR PARIDA VS	DHULIRAM PATTNAIK VS	// // 0
212	WP(C)/0010777/2020	STATE OF ODISHA ROHIT KUMAR MAHANTA VS	SUMANTA KUMAR NAYAK VS	// // 0
213	WP(C)/0010778/2020	STATE OF ODISHA LALITA URMA VS	JAGJIT PANDA VS	// // 0
214	WP(C)/0010779/2020	THE REGIONAL PROVIDENT FUND COMMISSIONER DHIREN NAYAK VS	SRIKANTA KU.NATH VS	// // 0
215	WP(C)/0010780/2020	STATE OF ODISHA DR.INDRANI PRIYADARSHINI VS	SOU MENDRA PATTANAIAK VS	// // 0
		STATE OF ODISHA		//

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216	WP(C)/0010781/2020	SUBODH BAG VS STATE OF ODISHA	TANMAY MISHRA VS	// 0 //
217	WP(C)/0010782/2020	DR.DIPAK KUMAR DASH VS STATE OF ODISHA	DURGESH NARAYAN RATH VS	// 0 //
218	WP(C)/0010783/2020	ASHOK KUMAR SAHOO VS STATE OF ODISHA	DURGESH NARAYAN RATH VS	// 0 //
219	WP(C)/0010784/2020	MANOJ KUMAR PRADHAN VS GOVERNMENT OF ORISSA	G.N.MISHRA VS	// 0 //
220	WP(C)/0010785/2020	RANJIT KUMAR BEHERA VS GOVERNMENT OF ODISHA	G.N.MISHRA VS	// 0 //
221	WP(C)/0010786/2020	MANOJ KUMAR PRADHAN VS GOVERNMENT OF ORISSA	G.N.MISHRA VS	// 0 //
222	WP(C)/0010787/2020	MANOJ KUMAR PRADHAN VS GOVERNMENT OF ODISHA	G.N.MISHRA VS	// 0 //
223	WP(C)/0010788/2020	KIRAN KUMAR PARIJA VS STATE OF ODISHA	ANJAN KUMAR BISWAL VS	// 0 //
224	WP(C)/0010789/2020	KABITA SAHOO VS STATE OF ODISHA	ANJAN KUMAR BISWAL VS	// 0 //
225	WP(C)/0010790/2020	BRUNDABAN SAHOO VS STATE OF ODISHA	ANJAN KUMAR BISWAL VS	// 0 //
226	WP(C)/0010791/2020	RAKESH KUMAR SWAIN VS STATE OF ODISHA	ANJAN KUMAR BISWAL VS	// 0 //
227	WP(C)/0010792/2020	MUKESH KUMAR	KANANBALA ROY CHOUDHURY	//

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		VS	VS	0
		THE EXECUTIVE ENGINEER,SAMBALPUR		//
228	WP(C)/0010793/2020	SANJUKTARANI SAHOO	K.K.SWAIN	//
		VS	VS	0
		STATE OF ODISHA		//
229	WP(C)/0010794/2020	MUKESH KUMAR	KANANBALA ROY CHOUDHURY	//
		VS	VS	0
		THE EXECUTIVE ENGINEER, RWD, JHARSUGUDA		//
230	WP(C)/0010795/2020	PRADEEP KUMAR BARA	RABI NARAYAN BEHERA	//
		VS	VS	0
		MANAGING DIRECTOR ODISHA LIST IRRIGATION CORPORATION LTD		//
231	WP(C)/0010796/2020	BAISHNAB CHARAN LENKA	GPOINATH MISHRA	//
		VS	VS	0
		UNION OF INDIA		//
232	WP(C)/0010797/2020	MUKESH KUMAR	KANANBALA ROY CHOUDHURY	//
		VS	VS	0
		THE EXECUTIVE ENGINEER, BARGARH (R AND B) DIVISION		//
233	WP(C)/0010798/2020	MUKESH KUMAR	KANANBALA ROY CHOUDHURY	//
		VS	VS	0
		THE GENERAL MANAGER (CIVIL) MCL,SAMBALPUR		//
234	WP(C)/0010799/2020	UPENDRA NATH PARIDA @ DAS	SANJEEV UDGATA	//
		VS	VS	0
		STATE OF ODISHA		//
235	WP(C)/0010800/2020	DINABANDHU SAHOO	SANJEEV UDGATA	//
		VS	VS	0
		STATE OF ODISHA		//
236	WP(C)/0010801/2020	KUNA RAMANJANEYULU	SASWATI MOHAPATRA	//
		VS	VS	0
		UNION OF INDIA		//
237	WP(C)/0010802/2020	SIBA PRASAD MALLICK	GOPINATH MISHRA	//
		VS	VS	0
		UNION OF INDIA		//
238	WP(C)/0010803/2020	MANAS RANJAN PUROHIT	TANMAY MISHRA	//
		VS	VS	0

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239	WP(C)/0010804/2020	STATE OF ODISHA KRUSHNA CHANDRA BISWAL VS	RAVI SHANKAR SAMAL VS	// // 0
240	WP(C)/0010805/2020	COMMISSIONER BHUBANESWAR MUNICIPAL CORPORATION LTD RAJESWARI SETH VS	P.K.DEO VS	// // 0
241	WP(C)/0010806/2020	STATE OF ODISHA SURESH CHANDRA DAS VS	BIGYAN KUMAR SHARMA VS	// // 0
242	WP(C)/0010807/2020	STATE OF ODISHA STATE OF ODISHA VS	SENIOR STANDING COUNSEL ( S AND ME) VS	// // 0
243	WP(C)/0010808/2020	RAGHUNATH SASMAL BIJAYA KUMAR MOHANTY VS	ASHOK KUMAR MOHAPATRA 1 VS	// // 0
244	WP(C)/0010809/2020	STATE OF ODISHA BIJAYA KUMAR MOHANTY VS	ASHOK KUMAR MOHAPATRA 1 VS	// // 0
245	WP(C)/0010810/2020	STATE OF ODISHA M/S.SHREE JAGANNATH BHANDAR VS	KISHORE KUMAR MISHRA VS	// // 0
246	WP(C)/0010811/2020	STATE BANK OF INDIA SISIRA KUMAR PADHY VS	KABIR KUMAR JENA VS	// // 0
247	WP(C)/0010812/2020	STATE OF ODISHA JYOTI RANJAN PANI VS	P.K.MOHANTY VS	// // 0
248	WP(C)/0010813/2020	AGRAWAL AUTOMOBILES AUTHORISED SUB DEALERS OF BAJAJ AUTO TWO WHEELERS JAY HANUMAN TRANSPORT AND MULTI PURPOSE COMMERCE LTD VS	PRADIP KUMAR SAHOO VS	// // 0
249	WP(C)/0010814/2020	UNION OF INDIA PANCHANAN JENA VS	PRADEEP KUMAR SAHOO VS	// // 0
		STATE OF ODISHA		//

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250	WP(C)/0010815/2020	BIJAYA KUMAR JENA VS STATE OF ODISHA	JAJATI KISHORE MOHANTY VS	// 0 //
251	WP(C)/0010816/2020	DEBAKI BISWAL VS STATE OF ODISHA	PRADEEP KUMAR SAHOO VS	// 0 //
252	WP(C)/0010817/2020	LATA PRADHAN VS STATE OF ODISHA	ARUN KUMAR ACHARYA VS	// 0 //
253	WP(C)/0010818/2020	SIBA SANKAR PRADHAN VS STATE OF ODISHA	ARUN KUMAR ACHARYA VS	// 0 //
254	WP(C)/0010819/2020	PURNA CH.SAHOO VS STATE OF ODISHA	JAJATI KISHORE MOHANTY VS	// 0 //
255	WP(C)/0010820/2020	SAROJ KUMAR SAHOO VS STATE OF ODISHA	ARUN KUMAR ACHARYA VS	// 0 //
256	WP(C)/0010821/2020	RAJ NARAYAN BEHERA VS STATE OF ODISHA	ANJAN KUMAR BISWAL VS	// 0 //
257	WP(C)/0010822/2020	SUDARSANA SAHU VS STATE OF ODISHA	ARUN KUMAR ACHARYA VS	// 0 //
258	WP(C)/0010823/2020	MURALIDHAR SAHOO VS STATE OF ODISHA	ARUN KUMAR ACHARYA VS	// 0 //
259	WP(C)/0010824/2020	CHITRASEN PARIDA VS STATE OF ODISHA	JAJATI KISHORE MOHANTY VS	// 0 //
260	WP(C)/0010825/2020	RAMESH CHANDRA ROUT VS STATE OF ODISHA	ARUN KUMAR ACHARYA VS	// 0 //
261	WP(C)/0010826/2020	PRAFULLA KUMAR PARIDA	JAJATI KISHORE MOHANTY	//

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		VS	VS	0
		STATE OF ODISHA		//
262	WP(C)/0010827/2020	SANATANA SAHOO	ARUN KUMAR ACHARYA	//
		VS	VS	0
		STATE OF ODISHA		//
263	WP(C)/0010828/2020	GYANENDRA PARIDA	JAJATI KISHORE MOHANTY	//
		VS	VS	0
		STATE OF ODISHA		//
264	WP(C)/0010829/2020	NARAYAN SAHU	AMAR KUMAR MOHANTY	//
		VS	VS	0
		STATE OF ODISHA		//
265	WP(C)/0010830/2020	LINGARAJ SAHOO	ARUN KUMAR ACHARYA	//
		VS	VS	0
		STATE OF ODISHA		//
266	WP(C)/0010831/2020	REBATI MOHANTY	JYOTIRMAY GUPTA	//
		VS	VS	0
		STATE OF ODISHA		//
267	WP(C)/0010832/2020	DANDAPANI SAHOO	ARUN KUMAR ACHARYA	//
		VS	VS	0
		STATE OF ODISHA		//
268	WP(C)/0010833/2020	JOGESH CHANDRA ACHARYA	JYOTIRMAY GUPTA	//
		VS	VS	0
		STATE OF ODISHA		//
269	WP(C)/0010834/2020	DILLIP KUMAR SAHOO	ARUN KUMAR ACHARYA	//
		VS	VS	0
		STATE OF ODISHA		//
270	WP(C)/0010835/2020	NIRUPAMA GHOSH @ NAYAK	SANJAY KUMAR PATTANAİK	//
		VS	VS	0
		STATE OF ODISHA		//
271	WP(C)/0010836/2020	TUSHAR KANTI PRADHAN	PRABODHA CH. NAYAK	//
		VS	VS	0
		STATE OF ODISHA		//
272	WP(C)/0010837/2020	UPENDRANATH PARIDA	ARUN KUMAR ACHARYA	//
		VS	VS	0



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273	WP(C)/0010838/2020	STATE OF ODISHA PRAFULLA KUMAR MOHANTY VS	PRABODHA CH. NAYAK VS	// // 0
274	WP(C)/0010839/2020	STATE OF ODISHA BISWARANJAN MOHANTY VS	GOPAL KRUSHNA MOHANTY VS	// // 0
275	WP(C)/0010840/2020	STATE OF ODISHA SATYASAI MEDICAL COLLEGE, HOSPITAL AND RESEARCH CENTRE VS	STATE OF ODISHA VS	// // 0
276	WP(C)/0010841/2020	STATE OF ODISHA ANUP KUMAR HOTA VS	BIRAJA PRASANNA SATAPATHY VS	// // 0
277	WP(C)/0010842/2020	STATE OF ODISHA ANUP KUMAR HOTA VS	BIRAJA PRASANNA SATAPATHY VS	// // 0
278	WP(C)/0010843/2020	STATE OF ODISHA KESHAB CHANDRA JENA VS	M/S GOPAL KRUSHNA MOHANTY VS	// // 0
279	WP(C)/0010844/2020	STATE OF ODISHA DHIRENDRA KUMAR MEHER VS	SAILABALA JENA VS	// // 0
280	WP(C)/0010845/2020	STATE OF ODISHA ANUP KUMAR HOTA VS	BIRAJA PRASANNA SATAPATHY VS	// // 0
281	WP(C)/0010846/2020	STATE OF ODISHA ANUP KUMAR HOTA VS	BIRAJA PRASANNA SATAPATHY VS	// // 0
282	WP(C)/0010847/2020	STATE OF ODISHA MAHAPRASAD SRICHANDAN PATTNAIK VS	JAYADEBA BEHERA VS	// // 0
283	WP(C)/0010848/2020	STATE OF ODISHA DEBI PRASAD SETHI VS UNION OF INDIA	SURENDRA KU.ROUT VS	// // 0 //

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284	WP(C)/0010849/2020	UMESH MALIK VS STATE OF ODISHA	GOPAL KRUSHNA MOHANTY VS	// 0 //
285	WP(C)/0010850/2020	SUDHANSU SEKHAR MISHRA VS STATE OF ODISHA	GOPAL KRUSHNA MOHANTY VS	// 0 //
286	WP(C)/0010851/2020	BHAGIRATHI DAS VS STATE OF ODISHA	SRIKAR KUMAR RATH VS	// 0 //
287	WP(C)/0010852/2020	BISWAJIT NAYAK VS STATE OF ODISHA	GOPAL KRUSHNA MOHANTY VS	// 0 //
288	WP(C)/0010853/2020	B.RAJESH KUMAR @ BIRADA RAJESH KUMAR VS STATE OF ODISHA	S.P.MOHANTY VS	// 0 //
289	WP(C)/0010854/2020	ACHUTI KUNAR VS STATE OF ODISHA	GOPAL KRUSHNA MOHANTY VS	// 0 //
290	WP(C)/0010855/2020	B.SUBASH KUMAR @ BIRADA SUBASH KUMAR VS STATE OF ODISHA	S.P.MOHANTY VS	// 0 //
291	WP(C)/0010856/2020	AJAY SWAIN VS STATE OF ODISHA	GOPAL KRUSHNA MOHANTY VS	// 0 //
292	WP(C)/0010857/2020	MANOJ KUMAR PATRA VS STATE OF ODISHA	PRASANTA KUMAR SATAPATHY VS	// 0 //
293	WP(C)/0010858/2020	BISWANATH MOHANTY VS STATE OF ODISHA	GOPAL KRUSHNA MOHANTY VS	// 0 //
294	WP(C)/0010859/2020	CHAKRADHAR PANIGRAHI VS STATE OF ODISHA	PRASANTA KUMAR SATAPATHY VS	// 0 //
295	WP(C)/0010860/2020	PANKAJINI SAMAL	GOPAL KRUSHNA MOHANTY	//

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		VS	VS	0
		STATE OF ODISHA		//
296	WP(C)/0010861/2020	TANU SAHU	PRASANTA KUMAR SATAPATHY	//
		VS	VS	0
		STATE OF ODISHA		//
297	WP(C)/0010862/2020	MANOJ KUMAR CHOUDHURY	S.C.SAMANTARAY	//
		VS	VS	0
		STATE OF ODISHA		//
298	WP(C)/0010863/2020	ASHOK KUMAR MEHER	SIDHARTHA RAY	//
		VS	VS	0
		STATE OF ODISHA		//
299	WP(C)/0010864/2020	PRAMODA PADHY	PRASANTA KUMAR SATAPATHY	//
		VS	VS	0
		STATE OF ODISHA		//
300	WP(C)/0010865/2020	T.MANMATHA RAO	PRASANTA KUMAR SATAPATHY	//
		VS	VS	0
		STATE OF ODISHA		//
301	WP(C)/0010866/2020	P.SRINIBAS RAO	P.K.SATAPATHY	//
		VS	VS	0
		STATE OF ODISHA		//
302	WP(C)/0010867/2020	SASMITA BEHERA	P.K.MISHRA	//
		VS	VS	0
		STATE OF ODISHA		//
303	WP(C)/0010868/2020	PRATIMA SAHU	PRASANTA KUMAR SATAPATHY	//
		VS	VS	0
		STATE OF ODISHA		//
304	WP(C)/0010869/2020	RASHMITA NAIK	K.K.SWAIN	//
		VS	VS	0
		STATE OF ODISHA		//
305	WP(C)/0010870/2020	DURYADHAN BARIK	PRASANTA KUMAR SATAPATHY	//
		VS	VS	0
		STATE OF ODISHA		//
306	WP(C)/0010871/2020	MOHAMMAD NIAZ	PRASANTA KUMAR SATAPATHY	//
		VS	VS	0

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307	WP(C)/0010872/2020	STATE OF ODISHA ARINDUM SENGUPTA VS	J.K.KHANDAYATRAY VS	// // 0
308	WP(C)/0010873/2020	STATE OF ODISHA RANJINA PANDA VS	J.K.KHANDAYATRAY VS	// // 0
309	WP(C)/0010874/2020	STATE OF ODISHA T.SUBASH CH PATRO@PATRA VS	P.K.SATAPATHY VS	// // 0
310	WP(C)/0010875/2020	STATE OF ODISHA GOBINDA BARIK VS	PRASHANT KUMAR SATPATHY VS	// // 0
311	WP(C)/0010876/2020	STATE OF ODISHA PRABHAT KUMAR MOHAPATRA VS	PRASANTA KUMAR SATAPATHY VS	// // 0
312	WP(C)/0010877/2020	STATE OF ODISHA BIDYADHAR NAYAK VS	SHASHI BHUSAN JENA VS	// // 0
313	WP(C)/0010878/2020	REGIONAL DIRECTOR EMPLOYEES STATE INSURANCE CORPORATION V.MOHAN RAO VS	P.K. SATAPATHY VS	// // 0
314	WP(C)/0010879/2020	STATE OF ODISHA AMBIKA PATRO VS	PRASHANT KUMAR SATAPATHY VS	// // 0
315	WP(C)/0010880/2020	STATE OF ODISHA NALINI SRINIVAS PENUMALLA VS	PRASANTA KUMAR SAHOO VS	// // 0
316	WP(C)/0010881/2020	SHALINI MOHAPATRA G.JAMUNA REDDY VS	P.K.SATAPATHY VS	// // 0
317	WP(C)/0010882/2020	STATE OF ODISHA BATA KRUSHNA DALAI VS	PRASANTA KUMAR SATAPATHY VS	// // 0
		STATE OF ODISHA		//

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318	WP(C)/0010883/2020	RAMESH CHANDRA SENAPATI VS STATE OF ODISHA	PASANTA KUMAR SATAPATHY VS	// 0 //
319	WP(C)/0010884/2020	RAMESH CH. PALO VS STATE OF ODISHA	P.K.SATAPATHY VS	// 0 //
320	WP(C)/0010885/2020	BHAGABAT PRASAD SINGHDEO VS STATE OF ODISHA	PRASANTA KUMAR SATAPATHY VS	// 0 //
321	WP(C)/0010886/2020	T.BISWANATH PATRA @ PATRO VS STATE OF ODISHA	PRASHANT KUMAR SATAPATHY VS	// 0 //
322	WP(C)/0010887/2020	PURNA CH SAHU VS STATE OF ODISHA	P.K.SATAPATHY VS	// 0 //
323	WP(C)/0010888/2020	JAINESWAR SAHU VS STATE OF ODISHA	AMIT KUMAR SAA VS	// 0 //
324	WP(C)/0010889/2020	ASHOK KUMAR DAS VS STATE OF ODISHA	PRASHANT KUMAR SATPATHY VS	// 0 //
325	WP(C)/0010890/2020	HRUSIKESH PANDA VS STATE OF ODISHA	P.K.SATAPATHY VS	// 0 //
326	WP(C)/0010891/2020	SURENDRANATH SAHU VS STATE OF ODISHA	PRASANTA KUMAR SATAPATHY VS	// 0 //
327	WP(C)/0010892/2020	KAMALA KNATA JENA VS STATE OF ODISHA	AMIT KUMAR SAA VS	// 0 //
328	WP(C)/0010893/2020	BIRANCHI NARAYAN BARDHAN SAMANT VS STATE OF ODISHA	P.K.SATAPATHY VS	// 0 //
329	WP(C)/0010894/2020	SURESH CHANDRA BEHERA	AMIT KUMAR SAA	//

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		VS	VS	0
		STATE OF ODISHA		//
330	WP(C)/0010895/2020	GIRIDHARI MOHANTY@MAHANTI	PRASANTA KUMAR SATAPATHY	//
		VS	VS	0
		STATE OF ODISHA		//
331	WP(C)/0010896/2020	DILLIP KUMAR SAMAL	AMIT KUMAR SAA	//
		VS	VS	0
		STATE OF ODISHA		//
332	WP(C)/0010897/2020	BABULA GOUDA	P.K.SATAPATHY	//
		VS	VS	0
		STATE OF ODISHA		//
333	WP(C)/0010898/2020	MANGALA PURSTY	PRASANTA KUMAR SATAPATHY	//
		VS	VS	0
		STATE OF ODISHA		//
334	WP(C)/0010899/2020	MANOJ KUMAR MOHAPATRA	AMIT KUMAR SAA	//
		VS	VS	0
		STATE OF ODISHA		//
335	WP(C)/0010900/2020	ABHIMANYU NAYAK	P.K.SATAPATHY	//
		VS	VS	0
		STATE OF ODISHA		//
336	WP(C)/0010901/2020	GOLAK CHANDRA GHOSH	AMIT KUMAR SAA	//
		VS	VS	0
		STATE OF ODISHA		//
337	WP(C)/0010902/2020	B. AMARNATH	PRASANTA KUMAR SATAPATHY	//
		VS	VS	0
		STATE OF ODISHA		//
338	WP(C)/0010903/2020	NIMAI CHANDRA MAJHI	AMIT KUMAR SAA	//
		VS	VS	0
		STATE OF ODISHA		//
339	WP(C)/0010904/2020	NILAKANTHA PADHI	P.K.SATAPATHY	//
		VS	VS	0
		STATE OF ODISHA		//
340	WP(C)/0010905/2020	PADMA CHARAN SAHU	PRASANTA KUMAR SATAPATHY	//
		VS	VS	0

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341	WP(C)/0010906/2020	STATE OF ODISHA SANKAR KUMAR GIRI VS	AMIT KUMAR SAA VS	// // ()
342	WP(C)/0010907/2020	STATE OF ODISHA SK.AHEMAD VS	P.K.RATH 1 VS	// // ()
343	WP(C)/0010908/2020	AUTHORIZED OFFICER CH.KURMARAO VS	PRASANTA KUMAR SATAPATHY VS	// // ()
344	WP(C)/0010909/2020	STATE OF ODISHA SUBASH KUMAR SAHU VS	PRASANTA KUMAR SATAPATHY VS	// // ()
345	WP(C)/0010910/2020	STATE OF ODISHA ASHOK KUMAR SAMANTA VS	PRASANTA KUMAR SATAPATHY VS	// // ()
346	WP(C)/0010911/2020	STATE OF ODISHA SURESH CHANDRA PATRO VS	PRASANTA KUMAR SATAPATHY VS	// // ()
347	WPCRL/0000036/2020	STATE OF ODISHA DR.SHAKTI PRASAD SAHOO VS	DEBASIS TRIPATHY VS	// // ANGUL TOWN /26 /2020 ()
348	ABLAPL/0004151/2020	STATE OF ODISHA BISWANATHA PALAI VS	SURESH KUMAR JENA VS	// // MANGALPUR /92 /2020 ()
349	ABLAPL/0004152/2020	STATE OF ODISHA SUSAMA KHATEL @ SUSAMA DEI VS	SAROJ KU DASH VS	// // TANGI (KHURDA) /370 /2019 ()
350	ABLAPL/0004153/2020	STATE OF ODISHA PARSURAM SAHOO @ PARSHURAM VS	SOUMYAKANTA TRIPATHY VS	// // TUMUSINGA /87 /2018 ()
351	ABLAPL/0004154/2020	STATE OF ODISHA MUNA @ PRUTHIRAJ NAYAK VS STATE OF ODISHA	PRASANNA KUMAR MISHRA VS	// // // KAMAKHYANAGAR /72 /2020 ()

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352	ABLAPL/0004155/2020	RAJANIKANTA NAYAK VS STATE OF ODISHA	DHARMENDRA SETHY VS	// () //
353	ABLAPL/0004156/2020	BULU SAHU VS STATE OF ODISHA	JAGABANDHU SAHU VS	TITILAGARH /105 /2017 () //
354	ABLAPL/0004157/2020	KARUNAKAR LENKA VS STATE OF ODISHA	NITYANANDA MOHAPATRA VS	BASUDEVPUR /56 /2020 () //
355	ABLAPL/0004158/2020	BRAJAMOHAN NAYAK VS STATE OF ORISSA	AMULYA RATNA PANDA VS	SAHADEV KHUNTA /89 /2019 () //
356	ABLAPL/0004159/2020	SURYAMANI KHATUA VS STATE OF ODISHA	PARTHA SARATHI NAYAK VS	BIKRAMPUR FCI /132 /2019 () //
357	ABLAPL/0004160/2020	RAJU SONKAR VS STATE OF ODISHA	PARTHA SARATHI NAYAK VS	JODA /48 /2020 () //
358	ABLAPL/0004161/2020	BERA NAIK VS STATE OF ODISHA	PARTHA SARATHI NAYAK VS	JODA /54 /2020 () //
359	ABLAPL/0004162/2020	SANJAYA PATI VS STATE OF ODISHA	ABAKASHA NANDA VS	KHAIRA /60 /2020 () //
360	ABLAPL/0004163/2020	PRAKASH CHANDRA SWAIN VS STATE OF ODISHA	A.C.MOHAPATRA VS	NISCHINTAKOILI /31 /2020 () //
361	ABLAPL/0004164/2020	ALOK NAYAK VS STATE OF ODISHA	JAYAKRISHNA MOHAPATRA VS	BANSADA /62 /2020 () //
362	ABLAPL/0004165/2020	CHANDAN @ SIDHARTHA SHANKAR DAS VS STATE OF ODISHA	SAMVIT MOHANTY VS	TIRTOL /54 /2020 () //
363	ABLAPL/0004166/2020	MUKESH MALLIK	SATYAJIT MOHAPATRA-2	SAHID NAGAR P.S. /143 /2020



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		VS	VS	()
364	ABLAPL/0004167/2020	STATE OF ODISHA ADIKANDHA NAYAK	JYOTIRMAYA SAHOO	// MOHANA /37 /2020
		VS	VS	()
365	ABLAPL/0004168/2020	STATE OF ODISHA GOPALKRUSHNA SATPATHY	SANTOSH KUMAR DASH	// B.SINGHPUR /13 /2020
		VS	VS	()
366	ABLAPL/0004169/2020	STATE OF ODISHA DIPUN BEHERA @ DIPUN KUMAR BEHERA	JYOTIRMAYA SAHOO	// CHAMAKHANDI /24 /2020
		VS	VS	()
367	ABLAPL/0004170/2020	STATE OF ODISHA S.PARSHURAM REDDY	JYOTIRMAYA SAHOO	// GRAM GANJAM /28 /2020
		VS	VS	()
368	ABLAPL/0004171/2020	STATE OF ODISHA MADHAB BARADA	JYOTIRMAYA SAHOO	// POLASARA PS /43 /2020
		VS	VS	()
369	ABLAPL/0004172/2020	STATE OF ODISHA MANORANJAN BEHERA	S.MOHANTY	// BANAPUR P.S. /282 /2019
		VS	VS	()
370	ABLAPL/0004173/2020	STATE OF ODISHA NATABARA MALLICK	CHHABI BEHERA	// KHAJURIPADA /26 /2020
		VS	VS	()
371	ABLAPL/0004174/2020	STATE OF ODISHA RAKESH RAY @ BALA	TUKUNA KUMAR MISHRA	// JHARIGAM /125 /2013
		VS	VS	()
372	ABLAPL/0004175/2020	STATE OF ODISHA SURAJ NAYAK @ BABULA NAYAK	TUKUNA KUMAR MISHRA	// DABUGAM /33 /2020
		VS	VS	()
373	ABLAPL/0004176/2020	STATE OF ODISHA JAYASHREE DAS	SAMVIT MOHANTY	// TIRTOL /54 /2020
		VS	VS	()
374	ABLAPL/0004177/2020	STATE OF ODISHA PAPU @ SANATAN MUDULI	PRABIR KUMAR RAY	// BANDAR MARINE /14 /2020
		VS	VS	()

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375	ABLAPL/0004178/2020	STATE OF ODISHA BHAGIRATHI BEHERA VS	PRAJIT KUMAR PRADHAN VS	// KISHORENGAR /120 /2019 ()
376	ABLAPL/0004179/2020	STATE OF ODISHA RAKESH SAHOO VS	RONIT GHOSH VS	// TALCHER TOWN /280 /2019 ()
377	ABLAPL/0004180/2020	STATE OF ODISHA URBASI RAY VS	DEBASHISH SAMAL VS	// BINJHARPUR /325 /2019 ()
378	ABLAPL/0004181/2020	STATE OF ODISHA ASHOK KUMAR MALIK VS	RAJENDRA KUMAR DASH VS	// PATTAMUNDAI /117 /2020 ()
379	ABLAPL/0004182/2020	STATE OF ODISHA CHHHAYAKANTA DAS CHAYAKANTA DAS VS	RAJENDRA KUMAR DASH VS	// BASUDEVPUR /30 /2020 ()
380	ABLAPL/0004183/2020	STATE OF ODISHA JAGABANDHU DAS @ JAGUBANDHU DAS VS	RAJENDRA KUMAR DASH VS	// BASUDEVPUR /30 /2020 ()
381	ABLAPL/0004184/2020	STATE OF ODISHA RATNAKAR PARIDA VS	VIVEKANANDA JENA VS	// SORO /80 /2020 ()
382	ABLAPL/0004185/2020	STATE OF ODISHA UMAKANTA BEHERA VS	BISWAJIT MOHAPATRA VS	// BASUDEVPUR /58 /2020 ()
383	ABLAPL/0004186/2020	STATE OF ODISHA BISHNU CHARAN DASH VS	PRATAP CHANDRA MISHRA VS	// PANIKOILI /52 /2020 ()
384	ABLAPL/0004187/2020	STATE OF ODISHA PRAHALLAD ROUT VS	PRATAP CHANDRA MISHRA VS	// BANKI /308 /2019 ()
385	ABLAPL/0004188/2020	STATE OF ODISHA SARAT CHANDRA BEHERA VS STATE OF ODISHA	PRASANTA KUMAR PANDA VS	// CUTTACK SADAR /604 /2019 () //

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386	ABLAPL/0004189/2020	LALBAHADUR SAHU VS STATE OF ODISHA	JAYADEBA BEHERA VS	DEOGAON /46 /2020 () //
387	ABLAPL/0004190/2020	P.RUPALI PATRO VS STATE OF ODISHA	BIBHUDA NANDA MOHAPATRA VS	BHANJANAGAR /104 /2020 () //
388	ABLAPL/0004191/2020	P.SANJUKTA PATRO VS STATE OF ODISHA	BIBHUDA NANDA MOHAPATRA VS	BHANJANAGAR /104 /2020 () //
389	ABLAPL/0004192/2020	SHARAT CHANRA BEHERA VS STATE OF ODISHA	RAMDAS ACHARY VS	CUTTACK SADAR /604 /2019 () //
390	ABLAPL/0004193/2020	P.TRIPATI PATRO VS STATE OF ODISHA	BIBHUDA NANDA MOHAPATRA VS	BHANJANAGAR /104 /2020 () //
391	ABLAPL/0004194/2020	SACHIDANANDA SUTAR VS STATE OF ODISHA	R.MAHALIK VS	AUL /16 /2020 () //
392	ABLAPL/0004195/2020	RANJIT KHILAR VS STATE OF ODISHA	BIDYALOK MOHAPATRA VS	MARKAT NAGAR /37 /2020 () //
393	ABLAPL/0004196/2020	RABINDRA GUDIA VS STATE OF ODISHA	ASIT KUMAR JENA VS	CHITRAKONDA /72 /2016 () //
394	ABLAPL/0004197/2020	GOPAL REDDY VS STATE OF ODISHA	PRASANTA KUMAR SAHOO VS	BHADRAK TOWN /87 /2020 () //
395	ABLAPL/0004198/2020	KAPIL KUMAR NAYAK VS STATE OF ODISHA	JYOTIRMAYA SAHOO VS	MOHANA /37 /2020 () //
396	ABLAPL/0004199/2020	KAILASH RANA VS STATE OF ODISHA	BISWAJIT MOHAPATRA VS	BASUDEVPUR /58 /2020 () //
397	ABLAPL/0004200/2020	DIPUN BEHERA @ DIPUN KUMAR BEHERA	JYOTIRMAYA SAHOO	CHAMAKHANDI /8 /2020

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		VS	VS	()
		STATE OF ODISHA		//
398	ABLAPL/0004201/2020	JAGAT JIBAN PRASAD @ BABU BHAGAT	SITIKANT MISHRA	CANTONMENT ROAD /44 /2020
		VS	VS	()
		STATE OF ODISHA		//
399	ABLAPL/0004202/2020	LIKUN @ KAKU SAHOO @ NIKUN SAHOO	ABHIJIT DAS	KAMAKHYANAGAR /80 /2020
		VS	VS	()
		STATE OF ODISHA		//
400	ABLAPL/0004203/2020	DAMAYANTI SAHU	N.SAHANI	KHALLIKOTE /110 /2020
		VS	VS	()
		STATE OF ODISHA		//
401	ABLAPL/0004204/2020	JAYASMITA GOCHHAYAT	SATYANARAYAN MISHRA-4	BHANDARIPOKHARI /183 /2018
		VS	VS	()
		STATE OF ODISHA		//
402	ABLAPL/0004205/2020	SRIDHAR DAS	SATYA NARAYAN MISHRA-4	AGARAPADA /55 /2017
		VS	VS	()
		STATE OF ODISHA		//
403	ABLAPL/0004206/2020	SUBRATA SWAIN	S.K.BHANJADEO	CHATRAPUR /59 /2020
		VS	VS	()
		STATE OF ODISHA		//
404	ABLAPL/0004207/2020	JITENDRA SAMAL	S.K.NAYAK-2	RAJKANIKA /54 /2020
		VS	VS	()
		STATE OF ODISHA		//
405	ABLAPL/0004208/2020	SUSANTA KUMAR NAYAK	PRASANTA KUMAR SAHOO	PIPLI /332 /2014
		VS	VS	()
		STATE OF ODISHA		//
406	ABLAPL/0004209/2020	MD.BABLU	R.N.MISHRA	BADAMPAHAD /39 /2019
		VS	VS	()
		STATE OF ODISHA		//
407	ABLAPL/0004210/2020	PHELISH NAYAK	BIDYALOK MOHAPATRA	MOHANA /103 /2019
		VS	VS	()
		STATE OF ODISHA		//
408	ABLAPL/0004211/2020	DIPTI LIMA	BIDYALOK MOHAPATRA	MOHANA /103 /2019
		VS	VS	()

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409	ABLAPL/0004212/2020	STATE OF ODISHA KUNI SAHU VS	S.K.BHANJADEO VS	// REMUNA /167 /2019 ()
410	ABLAPL/0004213/2020	STATE OF ODISHA AMULYA CHANDRA DAS VS	APARESH BHOI VS	// BALASORE SADAR /72 /2020 ()
411	WPC(OA)/0002639/2016	STATE OF ODISHA RABINARAYAN NANDA VS	M/S.PRADEEP KUMAR MAHAPATRA VS	// // ()
412	WPC(OAC)/0000168/2018	STATE OF ODISHA, PRINCIPAL SECY. MAMATA PATRA VS	SATRUGHNA DASH (A) VS	// // ()
413	WPC(OAC)/0000225/2015	STATE OF ODISHA MINATI PANDA VS	M/S.B.S.TRIPATHY VS	// // ()
414	WPC(OAC)/0001058/2016	STATE OF ODISHA S.NARESH RAO VS	M/S.MANOJA KUMAR KHUNTIA VS	// // ()
415	WPC(OAC)/0001096/2014	PRINCIPAL SECY.TO GOVT.OF ODISHA BIJAYALAXMI MISHRA VS	M/S.ANUP KUMAR BOSE VS	// // ()
416	WPC(OAC)/0002639/2016	STATE OF ODISHA VS	VS	// // ()
417	WPC(OAC)/0002655/2018	SHIBA PRASAD KUANAR VS	M/S.MANOJA KUMAR KHUNTIA VS	// // ()
418	WPC(OAC)/0004306/2015	SUPERINTENDING ENGINEER, PH CIRCLE KAILASH CHANDRA TRIPATHY VS	M/S.DILLIP KUMAR MOHAPATRA VS	// // ()
419	CONTC(CP)/0000177/2019	STATE OF ODISHA RABINARAYAN NANDA VS	M/S.PRADEEP KU.MAHAPATRA VS	// // ()
		SURESH CHANDRA MOHAPATRA, ADDL.CHIEF SECY.		//

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<b>SL</b>	<b>FILING NO</b>	<b>NAME OF PETNR./APPEL</b>	<b>COUNSEL FOR PETNR./APPEL</b>	<b>PS CASE/LOWER COURT CASE/DISTRICT</b>
420	CONTC(CPC)/0000215/2018	SANGHAMITRA CHOUDHURY VS PRADEEPTA KUMAR MOHAPATRA, IAS	L.K.MOHANTY VS	// 0 //
421	CONTC(CPC)/0000223/2018	SANGITA ROUT VS PRADEEPTA KUMAR MOHAPATRA, IAS	M/S.L.K.MOHANTY VS	// 0 //

# ORISSA HIGH COURT

MISC CASES FILED on :20/03/2020

SL. NO.	IA NO MAIN CASE NO	NAME OF PETNR./APPEL NAME OF O.P./APPEL	COUNSEL FOR PETNR./APPEL COUNSEL FOR O.P. PETNR./APPEL
1	12/2020 CRLLP/12/2020	STATE OF ODISHA-MP	ADDL.GOV.T.ADVOCATE
2	29/2020 OJC/6344/1995	MAHENDRA-MP	M/S.SIBANANDA MOHANTY
3	30/2020 JCRLA/18/2017	HEMANTA KISHAN-MP	M/S DEBA PRASAD DAS
4	37/2020 TRPCRL/19/2020	PRIYANKA PRADHAN-MP	S.ROUT
5	43/2020 RFA/89/2010	SHANTILATA CHHOTRAY-MP	M/S.AJIT KU.TRIPATHY
6	44/2020 RFA/90/2010	SHANTILATA CHHOTRAY-MP	M/S.AJIT KU.TRIPATHY
7	45/2020 RFA/107/2012	DURYODHAN SAHOO-MP	M/S.DEBENDRA KU.SAHOO
8	46/2020 RFA/107/2012	DURYODHAN SAHOO-MP	M/S.DEBENDRA KU.SAHOO
9	47/2020 RFA/107/2012	DURYODHAN SAHOO-MP	M/S.DEBENDRA KU.SAHOO
10	61/2020 MATA/53/2020	SIMA SWAIN-MP	J.K.MISHRA 2
11	108/2020 TRP(C)/82/2020	ADYASHREE DAS @ MALLICK-MP	SIDDHARTH PRASAD MISHRA
12	129/2020 WPC(OAC)/4306/2015	KAILASH CHANDRA TRIPATHY-MP	M/S.DILLIP KUMAR MOHAPATRA
13	142/2020 RPFAM/42/2020	RANJIT KU. BEHERA-MP	DILIP KUMAR SAHU
14	143/2020 RPFAM/42/2020	RANJIT KU. BEHERA-MP	DILIP KUMAR SAHU
15	216/2020 RSA/112/2020	SIDDHESWAR SAHU-MP	N.SAHANI
16	254/2020 BLAPL/2217/2020	AMIT BERIWAL-MP	RUDRA PRASAD KAR
17	255/2020 BLAPL/1153/2020	MUNA DIGAL-MP	AMULYA RATNA PANDA
18	256/2020 BLAPL/8315/2019	UMESH SOEN-MP	SAMARENDRA BAHADUR
19	257/2020 BLAPL/8297/2019	SATRI SOREN-MP	SAMARENDRA BAHADUR
20	289/2020 CRLREV/229/2020	TANKADHARA MISHRA-MP	MANOJ BIHARI DAS
21	310/2020 WA/209/2020	DR.ALIVA PATTNAIK-MP	SANJAY KUMAR PATTANAIK
22	311/2020 WA/210/2020	RAJESH KU.GADODIA-MP	SIBANANDA DAS
23	321/2020 FAO/941/2019	M/S. IFFCO TOKIO G.I.CO.LTD.,-MP	ANUPAM DASH
24	322/2020 FAO/448/2020	UNION OF INDIA-MP	A.N.RAY
25	323/2020 FAO/449/2020	UNION OF INDIA-MP	A.N.RAY
26	324/2020	MAMATA MANDAL-MP	DHANANJAYA MUND

27	FAO/451/2020 335/2020 CMP/323/2020	KIRTI RANJAN MOHANTY-MP	DROUPADI MOHANTY
28	336/2020 CMP/324/2020	RABIN KUMAR LAL-MP	LALATENDU JENA
29	337/2020 CMP/325/2020	BABITA PATEL-MP	PABITRA KUMAR NAYAK
30	338/2020 CMP/326/2020	LINGARAJ SAHOO-MP	ASHOK KU MOHAPATRA I
31	339/2020 CMP/328/2020	ANNAPURNA SATPATHY-MP	BIBEKANANDA BHUYAN
32	365/2020 RVWPET/152/2020	THE SCIENTIST IN CHARGE, REGIONAL MUSEUM OF NATURAL HISTORY, RAIPUR	TRIPRAHISTORARMPADHI (CENTRAL GOVT. COUNSEL)
33	366/2020 RVWPET/205/2020	ABANI RANJAN PATTNAIK-MP	GAUTAM ACHARYA
34	367/2020 RVWPET/206/2020	SANGHAMITRA SAHU-MP	ADV.
35	368/2020 RVWPET/207/2020	M/S.TATA PROJECTS LTD-MP	SATYAJIT MOHANTY
36	369/2020 RVWPET/208/2020	M/S.TATA PROJECTS LTD-MP	SATYAJIT MOHANTY
37	370/2020 RVWPET/210/2020	STATE OF ODISHA-MP	SR.S.C. (S AND ME)
38	371/2020 RVWPET/210/2020	STATE OF ODISHA-MP	SR.S.C. (S AND ME)
39	372/2020 RVWPET/211/2020	STATE OF ODISHA-MP	SR.S.C. (S AND ME)
40	373/2020 RVWPET/211/2020	STATE OF ODISHA-MP	SR.S.C. (S AND ME)
41	412/2020 MACA/3/2020	M/S.NATIONAL INSURANCE CO. LTD.-MP	M/S.P.K.PANDA
42	413/2020 MACA/96/2020	DIVISIONAL MANAGER, M/S. THE NEW INDIA ASSURANCE CO. LTD.-MP	M/S.P.K.PANDA
43	414/2020 MACA/97/2020	DIVISIONAL MANAGER, THE NATIONAL INSURANCE COMPANY LTD.-MP	M/S.P.K.PANDA
44	415/2020 MACA/98/2020	DIVISIONAL MANAGER, M/S. NATIONAL INSURANCE COMPANY LTD.-MP	M/S.P.K.PANDA
45	416/2020 MACA/247/2020	NEW INDIA ASSURANCE CO. LTD.-MP	PRASANTA KUMAR MISHRA (1)
46	417/2020 MACA/246/2020	AKHAYA BEHERA-MP	D.C.SWAIN
47	418/2020 MACA/246/2020	AKHAYA BEHERA-MP	D.C.SWAIN
48	419/2020 MACA/248/2020	MANAGER (LEGAL), M/S. NEW INDIA ASSURANCE CO. LTD.-MP	INDRAJYOTI BEHARI DAS
49	421/2020 MACA/766/2019	M/S.NATIONAL INSURANCE CO.LTD.-MP	BIBHUTI BHUSAN MISHRA
50	422/2020 MACA/249/2020	THE LEGAL MANAGER, T.P.CELL, M/S. THE NEW INDIA ASSURANCE CO. LTD.-MP	ABHIRAM CHON MOHANTY
51	423/2020 MACA/249/2020	THE LEGAL MANAGER, T.P.CELL, M/S. THE NEW INDIA ASSURANCE CO. LTD.-MP	ABHIRAM CHON MOHANTY
52	424/2020 MACA/249/2020	THE LEGAL MANAGER, T.P.CELL, M/S. THE NEW INDIA ASSURANCE CO. LTD.-MP	ABHIRAM CHON MOHANTY
53	425/2020 MACA/798/2012	SIBA SAHOO-MP	M/S.L.N.RAYATSINGH
54	426/2020 MACA/798/2012	SIBA SAHOO-MP	M/S.L.N.RAYATSINGH
55	427/2020 MACA/798/2012	SIBA SAHOO-MP	M/S.L.N.RAYATSINGH
56	528/2020 CRLA/370/2017	RANJAN MISHRA-MP	M/S.DEEPALI MOHAPATRA
57	529/2020 CRLA/241/2020	SANDIA SINGH-MP	SARBESWAR BEHERA



58	530/2020 CRLA/241/2020	SANDIA SINGH-MP	SARBESWAR BEHERA
59	531/2020 CRLA/244/2020	BANESWAR PRADHAN-MP	A.K.SAHOO
60	532/2020 CRLA/244/2020	BANESWAR PRADHAN-MP	A.K.SAHOO
61	533/2020 CRLA/45/2013	SRIDHAR DAS-MP	M/S.DEEPALI MOHAPATRA
62	536/2020 CRLMC/687/2020	JITENDRA JADAV-MP	SUSMITA PATTNAIK
63	537/2020 CRLMC/929/2020	APARAJITA PATTNAIK-MP	BIRAJA PRASANNA SATAPATHY
64	538/2020 CRLMC/3410/2019	AMAR PARIDA@AMAR KUMAR PARIDA-MP	S.K.MOHANTY
65	539/2020 CRLMC/930/2020	BAHAN BHUYAN-MP	S.K.MOHANTY
66	540/2020 CRLMC/928/2020	BISWANATH SATAPATHY-MP	A.K.NANDA
67	541/2020 CRLMC/932/2020	DWARIKA NATH-MP	JAYADEVA BEHERA
68	4751/2020 WP(C)/10691/2020	PRAHALLAD BARIK-MP	SRIKAR KUMAR RATH
69	4752/2020 WP(C)/10692/2020	BHABANI SHANKAR JENA-MP	DEEPAK KUMAR MOHAPATRA
70	4753/2020 WP(C)/10695/2020	PHAKIR MOHAN NAIK-MP	BISWAJIT NAYAK
71	4754/2020 WP(C)/10697/2020	LAXMIDHAR ROUT-MP	ARUN KUMAR ACHARYA
72	4756/2020 WP(C)/10698/2020	PRAFULLA KUMAR ROUT-MP	ARUN KUMAR ACHARYA
73	4757/2020 WP(C)/10696/2020	KAMALA DEHURI-MP	MANOJ OJHA
74	4758/2020 WP(C)/10699/2020	PRAMOD KUMAR PRADHAN-MP	ARUN KUMAR ACHARYA
75	4759/2020 WP(C)/10700/2020	ASHOK KUMAR SAHOO-MP	ARUN KUMAR ACHARYA
76	4760/2020 WP(C)/10702/2020	BASANTA KUMAR SARANGI-MP	ARUN KUMAR ACHARYA
77	4761/2020 WP(C)/10704/2020	KIRTAN PRUSTY-MP	ARUN KUMAR ACHARYA
78	4762/2020 WP(C)/10705/2020	KEDAR SWAIN-MP	ARUN KUMAR ACHARYA
79	4763/2020 WP(C)/10706/2020	SUDHAKAR TRIPATHY-MP	DURGESH NARAYAN RATH
80	4764/2020 WP(C)/10707/2020	LADU KISHOR MAHAPATRA-MP	ARUN KUMAR ACHARYA
81	4765/2020 WP(C)/10708/2020	HAREKRUSHNA BEHERA-MP	DURGESH NARAYAN RATH
82	4766/2020 WP(C)/10709/2020	PRAFULLA NAYAK-MP	BHAGABAN BEHERA
83	4767/2020 WP(C)/10710/2020	BABAJI CHARAN OJHA-MP	DURGESH NARAYAN RATH
84	4768/2020 WP(C)/10711/2020	SANJU BHOI-MP	SUBASH CHANDRA PUSPALAKA
85	4769/2020 WP(C)/10712/2020	PRADIPTA SAMANTARAY-MP	DURGESH NARAYAN RATH
86	4770/2020 WP(C)/10715/2020	RAJENDRA KUMAR ROUT-MP	SAMEER KUMAR DAS
87	4771/2020 WP(C)/10717/2020	NABA KISHOR BANIA-MP	SAMEER KUMAR DAS
88	4772/2020 WP(C)/10736/2020	GANGADHARA SAHOO-MP	ARUN KUMAR ACHARYA
89	4773/2020	ARJUN PRADHAN-MP	ARUN KUMAR ACHARYA

90	WP(C)/10739/2020 4774/2020	GOBINDA CHANDRA SAHOO-MP	ARUN KUMAR ACHARYA
91	WP(C)/10742/2020 4775/2020	PRAFULLA KUMAR SAHOO-MP	ARUN KUMAR ACHARYA
92	WP(C)/10744/2020 4776/2020	KAMALESWAR PATRA-MP	ARUN KUMAR ACHARYA
93	WP(C)/10745/2020 4777/2020	JUGAL KISHORE NAYAK-MP	ARUN KUMAR ACHARYA
94	WP(C)/10748/2020 4778/2020	RABINARAYAN DASH-MP	ARUN KUMAR ACHARYA
95	WP(C)/10751/2020 4779/2020	GOBINDA CHANDRA NAYAK-MP	ARUN KUMAR ACHARYA
96	WP(C)/10754/2020 4780/2020	DIBAKARA PATRA-MP	ARUN KUMAR ACHARYA
97	WP(C)/10756/2020 4782/2020	HEMANTA KUMAR PANDA-MP	PRAFULLA KU.RATH
98	WP(C)/10768/2020 4783/2020	SUVIT KUMAR DASH-MP	B.M.SARANGI
99	WP(C)/9561/2020 4784/2020	MEENA PATRA-MP	MOHENDRA KUMAR MOHAPATRA
100	WP(C)/10769/2020 4785/2020	RADHAKANTA DAS-MP	CHITTARANJAN PATTNAIK
101	WP(C)/10770/2020 4786/2020	BINOD BIHARI BEHERA-MP	BIJAYA KUMAR PARIDA..2
102	WP(C)/10771/2020 4787/2020	CHINMAYA KUMAR SINHA-MP	BIGYAN KUMAR SHARMA
103	WP(C)/10772/2020 4788/2020	UNION OF INDIA-MP	ANUP KUMAR BOSE
104	WP(C)/10773/2020 4789/2020	CHAITANYA SUBUDHI-MP	DHULIRAM PATTNAIK
105	WP(C)/10774/2020 4790/2020	UDAYA KUMAR DAS-MP	M/S.DURGESH NARYAN RATH
106	WP(C)/13626/2019 4791/2020	BRAJA BIHARI SWAIN-MP	DHULIRAM PATTNAIK
107	WP(C)/10775/2020 4792/2020	BENUDHAR PARIDA-MP	DHULIRAM PATTNAIK
108	WP(C)/10776/2020 4793/2020	BENUDHAR BEHERA-MP	M/S.KALI PRASANNA MISHRA
109	WP(C)/22087/2019 4794/2020	DR.INDRANI PRIYADARSHINI-MP	SOUMENDRA PATTANAIAK
110	WP(C)/10780/2020 4795/2020	PRANAKRUSHNA PARIDA-MP	SATYA SMRUTI MOHANTY
111	WP(C)/10206/2020 4796/2020	KIRAN KUMAR PARIJA-MP	ANJAN KUMAR BISWAL
112	WP(C)/10788/2020 4797/2020	KABITA SAHOO-MP	ANJAN KUMAR BISWAL
113	WP(C)/10789/2020 4798/2020	SUBODH BAG-MP	TANMAY MISHRA
114	WP(C)/10781/2020 4799/2020	BRUNDABAN SAHOO-MP	ANJAN KUMAR BISWAL
115	WP(C)/10790/2020 4800/2020	SUBODH BAG-MP	TANMAY MISHRA
116	WP(C)/10781/2020 4801/2020	RAKESH KUMAR SWAIN-MP	ANJAN KUMAR BISWAL
117	WP(C)/10791/2020 4802/2020	JYOTI RANJAN SAHOO-MP	M/S.ARUN KUMAR PATRA
118	WP(C)/799/2020 4803/2020	KUNA RAMANJANEYULU-MP	SASWATI MOHAPATRA
119	WP(C)/10801/2020 4804/2020	MANAS RANJAN PUROHIT-MP	TANMAY MISHRA
120	WP(C)/10803/2020 4805/2020	RAJESWARI SETH-MP	P.K.DEO
	WP(C)/10805/2020		

121	4806/2020 WP(C)/10806/2020	SURESH CHANDRA DAS-MP	BIGYAN KUMAR SHARMA
122	4807/2020 WP(C)/10807/2020	STATE OF ODISHA-MP	SENIOR STANDING COUNSEL ( S AND ME)
123	4808/2020 WP(C)/10807/2020	STATE OF ODISHA-MP	SENIOR STANDING COUNSEL ( S AND ME)
124	4809/2020 WP(C)/8974/2020	HEMANTA KUMAR RANA-MP	DILIP KUMAR SAHU
125	4810/2020 WP(C)/10815/2020	BIJAYA KUMAR JENA-MP	JAJATI KISHORE MOHANTY
126	4811/2020 WP(C)/10817/2020	LATA PRADHAN-MP	ARUN KUMAR ACHARYA
127	4812/2020 WP(C)/10818/2020	SIBA SANKAR PRADHAN-MP	ARUN KUMAR ACHARYA
128	4813/2020 WP(C)/10819/2020	PURNA CH.SAHOO-MP	JAJATI KISHORE MOHANTY
129	4814/2020 WP(C)/10820/2020	SAROJ KUMAR SAHOO-MP	ARUN KUMAR ACHARYA
130	4815/2020 WP(C)/10821/2020	RAJ NARAYAN BEHERA-MP	ANJAN KUMAR BISWAL
131	4816/2020 WP(C)/10822/2020	SUDARSANA SAHU-MP	ARUN KUMAR ACHARYA
132	4817/2020 WP(C)/10823/2020	MURALIDHAR SAHOO-MP	ARUN KUMAR ACHARYA
133	4818/2020 WP(C)/10824/2020	CHITRASEN PARIDA-MP	JAJATI KISHORE MOHANTY
134	4819/2020 WP(C)/10825/2020	RAMESH CHANDRA ROUT-MP	ARUN KUMAR ACHARYA
135	4820/2020 WP(C)/10826/2020	PRAFULLA KUMAR PARIDA-MP	JAJATI KISHORE MOHANTY
136	4821/2020 WP(C)/10827/2020	SANATANA SAHOO-MP	ARUN KUMAR ACHARYA
137	4822/2020 WP(C)/10828/2020	GYANENDRA PARIDA-MP	JAJATI KISHORE MOHANTY
138	4823/2020 WP(C)/10829/2020	NARAYAN SAHU-MP	AMAR KUMAR MOHANTY
139	4824/2020 WP(C)/10830/2020	LINGARAJ SAHOO-MP	ARUN KUMAR ACHARYA
140	4825/2020 WP(C)/10832/2020	DANDAPANI SAHOO-MP	ARUN KUMAR ACHARYA
141	4826/2020 WP(C)/10834/2020	DILLIP KUMAR SAHOO-MP	ARUN KUMAR ACHARYA
142	4827/2020 WP(C)/10836/2020	TUSHAR KANTI PRADHAN-MP	PRABODHA CH. NAYAK
143	4828/2020 WP(C)/10837/2020	UPENDRANATH PARIDA-MP	ARUN KUMAR ACHARYA
144	4829/2020 WP(C)/10839/2020	BISWARANJAN MOHANTY-MP	GOPAL KRUSHNA MOHANTY
145	4830/2020 WP(C)/10843/2020	KESHAB CHANDRA JENA-MP	M/S GOPAL KRUSHNA MOHANTY
146	4831/2020 WP(C)/20115/2016	SHREE BHARAT MOTORS LTD.-MP	M/S.M.R.MISHRA
147	4832/2020 WP(C)/20116/2016	BHARAT MOTORS LTD.-MP	M/S.M.R.MISHRA
148	4833/2020 WP(C)/10849/2020	UMESH MALIK-MP	GOPAL KRUSHNA MOHANTY
149	4834/2020 WP(C)/10850/2020	SUDHANSU SEKHAR MISHRA-MP	GOPAL KRUSHNA MOHANTY
150	4835/2020 WP(C)/10851/2020	BHAGIRATHI DAS-MP	SRIKAR KUMAR RATH
151	4836/2020 WP(C)/10852/2020	BISWAJIT NAYAK-MP	GOPAL KRUSHNA MOHANTY
152	4837/2020	ACHUTI KUNAR-MP	GOPAL KRUSHNA MOHANTY

153	WP(C)/10854/2020 4838/2020	AJAY SWAIN-MP	GOPAL KRUSHNA MOHANTY
154	WP(C)/10856/2020 4839/2020	MANOJ KUMAR PATRA-MP	PRASANTA KUMAR SATAPATHY
155	WP(C)/10857/2020 4840/2020	BISWANATH MOHANTY-MP	GOPAL KRUSHNA MOHANTY
156	WP(C)/10858/2020 4841/2020	CHAKRADHAR PANIGRAHI-MP	PRASANTA KUMAR SATAPATHY
157	WP(C)/10859/2020 4842/2020	PANKAJINI SAMAL-MP	GOPAL KRUSHNA MOHANTY
158	WP(C)/10860/2020 4843/2020	TANU SAHU-MP	PRASANTA KUMAR SATAPATHY
159	WP(C)/10861/2020 4844/2020	ASHOK KUMAR MEHER-MP	SIDHARTHA RAY
160	WP(C)/10863/2020 4845/2020	PRAMODA PADHY-MP	PRASANTA KUMAR SATAPATHY
161	WP(C)/10864/2020 4846/2020	ACHYUTANANDA SWAIN-MP	JYOTI PRAKASH TRIPATHY
162	WP(C)/28999/2019 4847/2020	T.MANMATHA RAO-MP	PRASANTA KUMAR SATAPATHY
163	WP(C)/10865/2020 4848/2020	MANAS RANJAN PUROHIT-MP	TANMAY MISHRA
164	WP(C)/10803/2020 4849/2020	SASMITA BEHERA-MP	P.K.MISHRA
165	WP(C)/10867/2020 4850/2020	P.SRINIBAS RAO-MP	P.K.SATAPATHY
166	WP(C)/10866/2020 4851/2020	PRATIMA SAHU-MP	PRASANTA KUMAR SATAPATHY
167	WP(C)/10868/2020 4852/2020	RASHMITA NAIK-MP	K.K.SWAIN
168	WP(C)/10869/2020 4853/2020	MOHAMMAD NIAZ-MP	PRASANTA KUMAR SATAPATHY
169	WP(C)/10871/2020 4854/2020	DURYADHAN BARIK-MP	PRASANTA KUMAR SATAPATHY
170	WP(C)/10870/2020 4855/2020	T.SUBASH CH PATRO@PATRA-MP	P.K.SATAPATHY
171	WP(C)/10874/2020 4856/2020	GOBINDA BARIK-MP	PRASHANT KUMAR SATPATHY
172	WP(C)/10875/2020 4857/2020	V.MOHAN RAO-MP	P.K. SATAPATHY
173	WP(C)/10878/2020 4858/2020	PRABHAT KUMAR MOHAPATRA-MP	PRASANTA KUMAR SATAPATHY
174	WP(C)/10876/2020 4859/2020	AMBIKA PATRO-MP	PRASHANT KUMAR SATAPATHY
175	WP(C)/10879/2020 4861/2020	G.JAMUNA REDDY-MP	P.K.SATAPATHY
176	WP(C)/10881/2020 4862/2020	BATA KRUSHNA DALAI-MP	PRASANTA KUMAR SATAPATHY
177	WP(C)/10882/2020 4863/2020	RAMESH CH. PALO-MP	P.K.SATAPATHY
178	WP(C)/10884/2020 4864/2020	RAMESH CHANDRA SENAPATI-MP	PASANTA KUMAR SATAPATHY
179	WP(C)/10883/2020 4866/2020	BHAGABAT PRASAD SINGHDEO-MP	PRASANTA KUMAR SATAPATHY
180	WP(C)/10885/2020 4867/2020	PURNA CH SAHU-MP	P.K.SATAPATHY
181	WP(C)/10887/2020 4868/2020	T.BISWANATH PATRA @ PATRO-MP	PRASHANT KUMAR SATAPATHY
182	WP(C)/10886/2020 4869/2020	JAINESWAR SAHU-MP	AMIT KUMAR SAA
183	WP(C)/10888/2020 4870/2020	HRUSIKESH PANDA-MP	P.K.SATAPATHY
	WP(C)/10890/2020		

184	4871/2020 WP(C)/10891/2020	SURENDRANATH SAHU-MP	PRASANTA KUMAR SATAPATHY
185	4872/2020 WP(C)/10889/2020	ASHOK KUMAR DAS-MP	PRASHANT KUMAR SATPATHY
186	4873/2020 WP(C)/10892/2020	KAMALA KNATA JENA-MP	AMIT KUMAR SAA
187	4874/2020 WP(C)/10893/2020	BIRANCHI NARAYAN BARDHAN SAMANT-MP	P.K.SATAPATHY
188	4875/2020 WP(C)/10894/2020	SURESH CHANDRA BEHERA-MP	AMIT KUMAR SAA
189	4876/2020 WP(C)/10896/2020	DILLIP KUMAR SAMAL-MP	AMIT KUMAR SAA
190	4877/2020 WP(C)/10897/2020	BABULA GOUDA-MP	P.K.SATAPATHY
191	4878/2020 WP(C)/10895/2020	GIRIDHARI MOHANTY@MAHANTI-MP	PRASANTA KUMAR SATAPATHY
192	4879/2020 WP(C)/10899/2020	MANOJ KUMAR MOHAPATRA-MP	AMIT KUMAR SAA
193	4880/2020 WP(C)/10898/2020	MANGALA PURSTY-MP	PRASANTA KUMAR SATAPATHY
194	4881/2020 WP(C)/10900/2020	ABHIMANYU NAYAK-MP	P.K.SATAPATHY
195	4882/2020 WP(C)/10901/2020	GOLAK CHANDRA GHOSH-MP	AMIT KUMAR SAA
196	4883/2020 WP(C)/10902/2020	B. AMARNATH-MP	PRASANTA KUMAR SATAPATHY
197	4884/2020 WP(C)/10903/2020	NIMAI CHANDRA MAJHI-MP	AMIT KUMAR SAA
198	4885/2020 WP(C)/10904/2020	NILAKANTHA PADHI-MP	P.K.SATAPATHY
199	4886/2020 WP(C)/10905/2020	PADMA CHARAN SAHU-MP	PRASANTA KUMAR SATAPATHY
200	4887/2020 WP(C)/10906/2020	SANKAR KUMAR GIRI-MP	AMIT KUMAR SAA
201	4888/2020 WP(C)/10907/2020	SK.AHEMAD-MP	P.K.RATH I
202	4889/2020 WP(C)/10908/2020	CH.KURMARAO-MP	PRASANTA KUMAR SATAPATHY
203	4890/2020 WP(C)/10909/2020	SUBASH KUMAR SAHU-MP	PRASANTA KUMAR SATAPATHY
204	4891/2020 WP(C)/10910/2020	ASHOK KUMAR SAMANTA-MP	PRASANTA KUMAR SATAPATHY
205	4892/2020 WP(C)/10911/2020	SURESH CHANDRA PATRO-MP	PRASANTA KUMAR SATAPATHY
206	23/2020 ITA/59/2015	DR.KANHEI RAM MOHAPATRO-MP	
207	24/2020 ITA/59/2015	DR.KANHEI RAM MOHAPATRO-MP	
208	405/2020 ABLAPL/2048/2020	NIAUCHI SETHI @ NILAMBER SETHI-MP	
209	406/2020 ABLAPL/2007/2020	GADADHAR DAS-MP	
210	407/2020 ABLAPL/12002/2019	SASMITA PATRA-MP	
211	408/2020 ABLAPL/15356/2019	BHASKAR SWAIN-MP	
212	420/2020 MACA/314/2013	ACHYUTA C.MOHANTY-MP	
213	4781/2020 WP(C)/5028/2020	MAMNI PATRA-MP	
214	4860/2020 WP(C)/24019/2012	JYOTSNA KU.MOHANTY-MP	
215	4865/2020	SANATAN MURMU-MP	

